

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

1 Petition(s) for Special Leave to Appeal (C) No(s). 2113/201

s) SMT JAI SHREE DEVI (D) AND ORS. Petitioner(

VERSUS

s) STATE OF UP AND ORS Respondent(

Date : 21/08/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Matrugupta Mishra, Adv.
Ms. Sharmila Upadhyay ,Adv.

For Respondent(s)

Mr Gaurav, Adv.
Mr. Ardhendumauli Kumar Prasad ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity is granted to the ld. Counsel for the
petitioner to cure the defects in the application for
substitution as well as for moving application in respect
of petitioner No.2.

Fresh notice of alternative arrangement issued to
petitioner No.4 is awaited.

List again on 21.11.2014.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.08.23
12:51:15 IST
Reason:

(PANKAJ BHANDARI)
Registrar